

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## NOTIFICATION

No: 571

Dated:04-08-2016

**Subject:-** Extension of time for submission of verification form issued by High Court of J&K vide Notification No.512 dated 21-07-2016  
Bar Council of India Certificate and Place of Practice (Verification) Rules, 2015.

In continuation to the Notification No.512 dated 21-07-2016 of Hon'ble High Court of Jammu and Kashmir, all the concerned Advocates are hereby informed that the time for submission of the verification forms is extended by 15 (fifteen) days from the date of the expiry as notified earlier.

By Order

  
(M.K. Hanjura)  
Registrar General

No: 16902-55/LP Dated: 04-08-2016

Copy forwarded to the: -

1. Secretary to Hon'ble The Chief Justice, High Court of J&K at Srinagar for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar  
(Hon'ble Enrolment Committee)  
..... for information of their Lordships.
4. Registrar, Judicial High Court Wing Srinagar / Jammu
5. All Principal District and Sessions Judges, \_\_\_\_\_  
..... for information and with the request to display the same in the High Court/Court premises on various places for information of all the concerned.
6. Secretary, Bar Council of India, New Delhi.
7. President Bar Association \_\_\_\_\_ for information and necessary action.
8. Director Information, J&K Srinagar  
..... with the request to get the notification published in two English Daily Newspapers having wide circulation in Jammu and Kashmir State
9. Manager, Government Press, Srinagar/Jammu for publication in the next issue of Government Gazette.
10. In-Charge N.I.C High Court of J&K, Srinagar for uploading on the website.

  
(Mohammad Yasin Beigh)  
Joint Registrar(Admn)